COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 154 OF 2017

Dated: 28th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

South Bihar Power Distribution Company Ltd. Versus			••••	Appellant(s)
Bihar Electricity Regulatory Commission			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran Ms. Poorva Saigal		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Mr. Raunak Jain Ms. Stuti Krishan for R-1		

<u>ORDER</u>

As agreed by the learned counsel for the parties, list the matter for hearing on <u>13-12-2018</u>.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt